

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 119 of 2013 & IA-187 of 2013**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-2 & R-3

**ORDER**

The learned counsel for the parties have pointed out that the proceeding of this matter have been stayed by the Hon'ble Supreme Court and the same continues. The next date of hearing in the matter before the Hon'ble Supreme Court is 22.8.2014.

The hearing of this Appeal is adjourned indefinitely. The parties are directed with liberty to either party to mention the matter as soon as the case is disposed off or the stay is vacated by the Hon'ble Supreme Court.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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